

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN-STARRED QUESTION No. 656**  
TO BE ANSWERED ON 20.07.2018

**PENDING PROPOSALS FOR ANGANWADI CENTRES**

656. SHRI DEVUSINH CHAUHAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government of Gujarat has repeatedly requested to the Union Government to grant approval for 1043 pending Anganwadi Centres in the State (630 AWC and 413 Mini AWC) and if so, the details thereof; and
- (b) the time by which these pending centres are likely to be approved?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a) & (b) No such proposal has been received from Government of Gujarat in the recent past. However, earlier Government of Gujarat had requested for additional Anganwadi Centres (AWCs) and 892 AWCs (including Mini-AWCs) were sanctioned to the State of Gujarat in 2014-15.

As all the 14 lakh AWCs/Mini-AWCs/Anganwadi-on-Demand (AoDs) approved by the Government of India under the 3rd phase of expansion of Integrated Child Development Services (ICDS) Scheme have already been allocated to the States/UTs (including Gujarat), there is no Anganwadi Centre available for sanction. This Ministry has issued guidelines on 1st December, 2014, authorizing the States/UTs to relocate the AWCs as per requirement and subject to fulfilment of prescribed conditions.

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